GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2070 TO BE ANSWERED ON 05.05.2016

OLD AGE PENSION

2070. SHRI RAM TAHAL CHAUDHARY: SHRIMATI RAMA DEVI: SHRI LADU KISHORE SWAIN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the funds released under National Social Assistance Programme (NSAP) during last three years and the current year, State/UT-wise and schemewise;
- (b) whether the old aged persons are not getting pension in the rural areas;
- (c) if so, the details thereof and the action taken by the Government in this regard;
- (d) whether any survey/study has been conducted in this regard;
- (e) if so, the outcome thereof and the steps taken based on the outcome; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) : The detail of the funds released under National Social Assistance Programme(NSAP) during last three years and current year is at **Annexure**.

(b) &(c): Old Age persons belonging to below poverty line (BPL) households are getting Old Age Pension under Indira Gandhi National Old Age Pension Scheme(IGNOAPS) Under IGNOAPS, central assistance of Rs.200/- per month is provided to the persons aged 60-79 years and central assistance of Rs. 500/- per month is provided to the persons of 80 years or higher. The identification of beneficiaries is the responsibility of the State Government and the State Government have been requested to include or delete the name of the deserving persons in the BPL list after following the prescribed procedure. Hence, whenever any grievances in this regard are received in this Ministry the same are forwarded to the concerned State Government for appropriate action.

(d) to (f): There is no survey/study has been conducted in this regard. However, the Government reviews the implementation of the schemes under National Social Assistance Programme(NSAP) on a regular basis by means of Performance Review Committee Meetings(PRC), Area Officer visits, Nodal Officer meetings etc. Moreover, to increase the transparency and accountability in the implementation, a Software namely NSAP-MIS has been developed by NIC. The software captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc. The issues raised in the meetings and highlighted in the reports of the Area Officers are sent to the State/UT Governments for taking appropriate actions and all possible efforts are taken to address the removal of shortcomings, if any, in the implementation of the Programme.
